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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH.

Original Application No.612 of 1993.

Cuttack, this the 16th day of August, 1994.

Premananda Jena

...

Applicant.

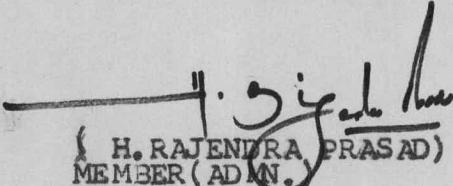
Versus

Union of India and others ...

Respondents.

( FOR INSTRUCTIONS)

1. Whether it be referred to the Reporters or not ?
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ?

  
( H. RAJENDRA PRASAD )

16 AUG 93

  
( D. P. HIREMATH )  
VICE-CHAIRMAN

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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH.

Original Application No.612 of 1993.

Cuttack, this the 16th day of August, 1994.

CORAM:

THE HON'BLE MR.JUSTICE D.P.HIREMATH, VICE-CHAIRMAN

A N D

THE HON'BLE MR.H.RAJENDRA PRASAD, MEMBER(ADMN.)

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Premananda Jena, aged about 46 years,  
son of Sri Daitari Jena, at present  
working as Accountant in the Office of  
Pay and Accounts Officer(Ptg.), Ministry of  
Urban Development, Government of India,  
6, Ganesh Chandra Avenue, Calcutta-700 013.

... Applicant.

By Advocates M/s. Deepak Misra, A.Deo,  
B.S.Tripathy, P.Panda, A.K.Mishra,  
M.P.J.Roy, D.K.Sahoo,

Versus

1. Union of India, represented by its Secretary, Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pension, Lok Nayak Bhawan, (A-Wing), 3rd Floor, (Hall), New Delhi-110 003.
2. Deputy Secretary to the Govt. of India, Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pension, Lok Nayak Bhawan, (A-Wing), 3rd Floor (Hall), New Delhi-110 003.
3. Government of India, represented by its Secretary, Department of Labour (Labour Welfare) Srama Shakti Bhawan, New Delhi.
4. Director General (Labour Welfare), Ministry of Labour, Haisalmer House, Mansingh Road, New Delhi-110 011.
5. Welfare Commissioner, Labour Welfare, Organisation, 33, Ashok Nagar, At/P.O. Bhubaneswar, Dist-Khurda.
6. Chief Controller of Accounts, Ministry of Urban Development.

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Govt. of India, Nirman Bhawan,  
New Delhi.

7. Pay & Accounts Officer,  
Pay & Accounts Office (Plg.),  
Ministry of Urban Development,  
Government of India, 6, Ganesh Chandra  
Avenue, Calcutta-700 013.

... Respondents.

By Advocate Shri Ashok Misra,  
Sr. Standing Counsel (Central)

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O R D E R

D.P.HIREMATH, V.C. Heard petitioner's counsel, Mr. B.S. Tripathy and learned Senior Standing Counsel (Central), Mr. Ashok Misra and read letter of Under Secretary to Government of India dated 5th August, 1994 in which they have stated that the applicant has been nominated to A.I.R., Cuttack against a reported vacancy of Head Clerk/Accountant as per their letter dated 28.6.1994, that his bio-data has also been sent to them for further action at their end and the matter has been pursued for early issuance of offer of appointment to the applicant. In view of this undertaking and assurance given by the Government of India, petitioner's counsel states that the remedy that he has sought in the petition is squarely met by the respondents and that the petition should be disposed of accordingly.

2. Keeping these observations on record, this petition is disposed of.

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MEMBER (ADMN) 16 Aug 94

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VICE-CHAIRMAN.

Sarangi/